

DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE
SURINDER SINGH NIJJAR AS ON 31.12.2009
(IN TERMS OF THE RESOLUTION ADOPTED IN THE
FULL COURT MEETING HELD ON MAY 07, 1997.)

Items	Description	Particular/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	▫ Building	House No.1173, Sector 8-C, Chandigarh, jointly owned with elder brother Mr. Ajit Singh Nijjar (Having Half Share)		
	▫ Other landed Property	Open Plot at Ludhiana admeasuring 120 Sq.Mtrs.		

Other assets/ Movable	<p>▫ Jewellery</p> <p>▫ Vehicles</p>	<p>One Gold 'Kara'</p> <p>One Diamond Wedding Ring</p> <p>Santro(Xing) Car : Model 2004 (CH 03 Q 2828)</p>	<p>Approximately Rs.6 lakhs – wedding and other ceremonial gifts, by my wife's and my family</p>	
Liabilities	<p>▫ Loans- Mortgages</p> <p>▫Overdrafts</p> <p>▫Unpaid Bills</p> <p>▫Any other Liabilities</p>	<p>A sum of Rs.13,03,202/- is the balance due on the loan taken for the renovation of Residential House.</p> <p>NIL</p> <p>NIL</p> <p>NIL</p>		